



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,22nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/50/2016	SRI ANIT CHETRI and 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR.A C BORBORA MRS.R BORBORA MR.M SMITH MS.M DUTTA	MS.M HAZARIKA(Sr.Adv.)(R-8) GA, ASSAM MS.S KHOUND(R-8) SC, WATER RESOURCE(MR.B.CHETRI) MR.R K BORA
2	WITH PIL/74/2019	ON THE DEATH OF SANTI LAL ACHARJEE, HIS LEGAL HEIR SMTI. SUMITA ACHARJEE Versus THE STATE OF ASSAM AND ORS	MR G P BHOWMIK MS. J PURKAYASTHA MR. S S ROY	MR.T J MAHANTA MR. P J PHUKAN GA, ASSAM MR. A C BURAGOHAJIN MR. Y DOLOI (R- 1,2&3) MR. R K D CHOUDHURY, A.S.G.I. MR. P P DUTTA MR. R HAZARIKA, ADDL. AG, ASSAM MS. P BHATTACHARJEE
	WITH I.A./1340/2015 in PIL/74/2019	SANTI LAL ACHARJEE Versus THE STATE OF ASSAM AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY	MR.P J PHUKAN GA, ASSAM MR.P BORAH
3	WITH PIL/38/2022	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS (AMICUS CURIAE) MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)
4	PIL/6/2019	SAMSUL ISLAM MAZUMDER AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH	GA, ASSAM SC, FOREST
5	PIL/35/2020	MRINMOY KHATANIAR AND ANR. Versus THE UNION OF INDIA AND 14 ORS	MR D K DAS MR. R K AGARWALA MRS. R S CHOWDHURY MR. S BISWAKARMA MR H BETALA MR C KUMAR MR T DAS MR D DUARA	GA, ASSAM MR. S BARUAH, SC PCBA (R-14) MR. R J DAS ASSTT.S.G.I. SC, FOREST SC, OIL

	WITH I.A.(Civil)/1578/2020 in PIL/35/2020	MRINMOY KHATANIAR AND ANR. Versus THE UNION OF INDIA AND 13 ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I.
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
6	WP(C)/6068/2023 CAVT. NO.07772/023, FIXED	H M CONSTRUCTION AND AGENCY Versus INDIAN OVERSEAS BANK AND 2 ORS	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	GA, ASSAM MR. A GANGULY MR. A DHANUKA FOR CAVEATOR
7	WA/57/2024 FIXED	STATE OF ASSAM AND ANR. Versus NAVANITA GOGOI AND OTHER	MR. D NATH SR. GA, ASSAM	
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
8	WA/264/2022 FIXED	HILAL UDDIN BARBHUIYA AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
9	WITH WP(C)/147/2022	DEEPAK KUMAR JADAB AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	SC, ELEM. EDU SC, FINANCE
10	WITH WP(C)/5770/2022	ABDUL MOTIN LASKAR AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR. A K DUTTA (R-6,7) MR. A M BARBHUIYA (R-6,7) MR. B ZAMAN (R-6,7) MS A BEGUM (R-6,7) MR B PURKHYASTHA (R-6,7)
11	WITH WP(C)/6527/2022	MD. GULAM MUSTAFA BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU
12	WITH WP(C)/855/2023	SHAMS UDDIN BARBHUIYA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR. B SAHARIA (R-6) MR. A M BARBHUIYA (R-6) MS A BEGUM (R-6)
13	WP(C)/5154/2023 FIXED	SUBRATA KUMAR ROY AND 15 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
		- ADMISSION WITH NOTICE SERVED - REPLY FILED -		
14	PIL/55/2023	DHRUBA JYOTI BORAH Versus THE STATE OF ASSAM AND 6 ORS		GA, ASSAM SC, FOREST SC, PCB SC, EXCISE DEPTT.
15	WP(C)/4629/2023 FIXED	DR. DIPANKAR BARMAN Versus STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR R SENSUA M. A. OASIS	GA, ASSAM SC, GHC
	WITH I.A.(Civil)/491/2024 in WP(C)/4629/2023	THE GAUHATI HIGH COURT AND 3 ORS Versus DR. DIPANKAR BARMAN AND ANR.	MR. T J MAHANTA SC, GHC	MR. S BORTHAKUR
		- FINAL DISPOSAL AT ADMISSION STAGE -		
16	WA/347/2022 FIXED	JANASADHARAN NEWSPAPER EMPLOYEES UNION Versus THE STATE OF ASSAM AND 7 ORS.	MR S BORTHAKUR MR R SENSUA MR D BORAH	GA, ASSAM MR. R HAZARIKA (R-3,4) MR. P HAZARIKA (R-3,4) MR. C CHAKRAVARTY (R-3,4)

17	WITH WA/75/2022	JANASADHARAN PRINTING AND PUBLISHERS PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR S BORTHAKUR (r-6) S CHOUDHURY MR D BORAH (r-6) ASSTT.S.G.I.
18	WITH WA/76/2022	JANASADHARAN PRINTING AND PUBLISHERS PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR S BORTHAKUR S CHOUDHURY MR D BORAH
HEARING				
19	WP(C)/6189/2018 FIXED, WITH WP(C) 7263/17, WP(C) 7109/17, WP(C) 6914/17, WP(C) 7132/17, WP(C) 6843/7, WP(C) 7289/17, WP(C) 7068/17, WP(C) 7227/17, REVIEW PET./33/18 (ALL D/O)	IN-SERVICE TET QUALIFIED ELEMENTARY TEACHERS ASSOCIATION, KARIMGANJ AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
20	WITH WP(C)/2763/2019	BHUPEN CH SUT AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. R P KAKOTI SR. ADV. MR H DAS MS. U HAZARIKA	SC, ELEM. EDU SC, FINANCE DEPTT.
21	WA/186/2019	M/S. SHREE SHYAM ISPAT Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
22	WA/209/2019 WITH WP(C)/5637/2015 (D/O)	MOIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
23	WA/220/2019 CAVT./52/2019, WITH CASE RECORDS	OM PRAKASH PANDIT AND 3 ORS. Versus SMTI. SANTI BHUYAN BARMAN AND 3 ORS	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM MR. M DAS MR. B D DEKA SC, REVENUE FOR CAVEATOR
24	WA/226/2019	MD. HARUNAR RASHID Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. D DAS	GA, ASSAM SC, BTC
25	WITH I.A.(Civil)/184/2020 in WA/226/2019	MD. HARUNAR RASHID Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	GA, ASSAM SC, BTC
25	WA/318/2019 CAVT. NO.0861/2019	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE MR. M DEKA	GA, ASSAM MR A D CHOUDHURY (R1) MR. M MAHANTA MR. D CHOUDHURY (R1) SC, P C B A FOR CAVEATOR
26	WITH WA/319/2019 CAVT. NO. 0859/2019	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE	GA, ASSAM MR A D CHOUDHURY (R5) MR. M MAHANTA MR. D CHOUDHURY (R5) FOR CAVEATOR SC, P C B A
27	WP(C)/646/2019	C. VINOD AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S C KEYAL (ASSTT.S.G.I.) MR. R K D CHOUDHURY ASSTT.S.G.I. SC, UPSC
28	WP(C)/2905/2019 FIXED	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. Versus UNION OF INDIA AND 54 ORS.	MR SISHIR DUTTA MR. K K NANDI MR. M SMITH, SC, ESIC MR. C SHARMA MR. S DUTTA	MR. M CHANDA MR S CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR

29	WA/324/2021 FIXED	DILIP KALITA Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	DR G J SHARMA (r-9) GA, ASSAM SC, SAD
30	PIL/32/2023 FIXED	NOC FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM MR K TALUKDAR (R-4) MS S SHARMA (R-4) MR A ATREYA (R-4) SC, PCB

WITH

[I.A.\(Civil\)/3723/2023](#)
in PIL/32/2023

M/S M M CARBON PRODUCTS PVT LTD
Versus
NOC FOUNDATION AND 3 ORS.

MR. D DAS SR. ADV
MR K TALUKDAR
MS S SHARMA
MR A ATREYA
SC, FOREST

GA, ASSAM
N GAUTAM
SC, PCB

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LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR B K SINGH	12-02-2024	To	23-02-2024
6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
10)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
11)	MD. A J ATIA	22-02-2024	To	15-03-2024
12)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
13)	MR A K DAS	21-02-2024	To	01-03-2024
14)	MR I HASSAN	19-02-2024	To	23-02-2024
15)	MR. B BARMAN	22-02-2024	To	22-03-2024
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17)	MR. R P SINGH	22-02-2024	To	28-02-2024
18)	MR B PRASAD	23-02-2024	To	23-02-2024
19)	MR D K MISHRA	23-02-2024	To	23-02-2024
20)	S AHMED	20-02-2024	To	24-02-2024
21)	MRS. B GOGOI	21-02-2024	To	23-02-2024
22)	MR R ISLAM	21-02-2024	To	23-02-2024
23)	MS. D GHOSH	20-02-2024	To	23-02-2024
24)	MS H BETALA	20-02-2024	To	23-02-2024
25)	MS N DEKA	20-02-2024	To	23-02-2024
26)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,22nd February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 2

[THIS BENCH WILL SIT AT 10:15 AM

RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/214/2023 PART-HEARD, FIXED	RAJIB DAS Versus THE STATE OF ASSAM AND 11 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	SC, HIGHER EDU SC, U G C

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7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4491/2021 PART-HEARD, FIXED	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
2	WP(C)/7499/2018 FIXED	DINESH CH. SARMA Versus THE UNION OF INDIA AND 8 ORS.	MR. B P BORAH MR P J DUTTA	MR D SENAPATI (R2-R9) MS. S. TODI (R2-R9) ASSTT.S.G.I. SC, NEEP CO.
3	WP(C)/2216/2021 FIXED	GS 182858 M JUNIOR ENGINEER (E AND M) MANE NARAYAN HINDURAO AND 9 ORS. Versus THE UNION OF INDIA AND 10 ORS.	MR. P MAHANTA MS. P SAHARIA	ASSTT.S.G.I.
4	WP(C)/4393/2022 FIXED	SRI SASANKA SAIKIA Versus THE GAUHATI UNIVERSITY AND ANR	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, G U
	WITH I.A.(Civil)/2241/2022 in WP(C)/4393/2022	THE GAUHATI UNIVERSITY AND ANR Versus SRI SASANKA SAIKIA	MR. P J PHUKAN	MR. A CHOUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN
5	WITH Cont.Cas(C)/423/2022	SANSANKA SAIKIA Versus HEMANTA KUMAR NATH	MR. A K BARUAH MR A DAS	MR. P J PHUKAN MR P P PHUKAN
6	WP(C)/4564/2022 FIXED	EX NO. G/3600904A RFN/GD, KIRAN PAL SINGH Versus UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MRS. R DEVI ASSTT.S.G.I.
7	WP(C)/6330/2022 FIXED	DR. BHUPEN SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. S CHAKRABORTY, AMICUS CURIAE MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR D KALITA (R-4) MR D KALITA (R-4) GA, ASSAM MRS. R DEVI, CGC MR. D NATH (R-4) MR. D NATH (R-4) ASSTT.S.G.I.
8	WP(C)/6608/2022 FIXED	SANTANU KUMAR DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM

9	WP(C)/2437/2023 FIXED	NURJAHAN BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI R KR DAS M KHATUN	GA, ASSAM
ORDERS				
10	WP(C)/5891/2023 B/O	DR. ARUN KUMAR MAHANTA Versus THE STATE OF ASSAM AND 11 ORS.	MR P KATAKI MR S P DAS MR A ALAM MS C BORA	GA, ASSAM SC, APSC SC, APSC SC, HEALTH
HEARING				
11	WP(C)/2421/2013 FIXED	JYOTIRMOY CHOUDHARY Versus THE STATE OF ASSAM AND 3 ORS	MR.R P SARMAH MR.A M BUZARBARUAH MR.U K NAIR MR.S BORA MR. J H SAIKIA MS.M BARMAN MR.A CHETRY MR.G R DEV MS.B GOGOI MR.N CHUTIA MR.S M T CHISTIE MR.M P SARMA	SC, PNRD GA, ASSAM
12	WP(C)/6535/2013 FIXED	SMTI BIJU HAZARIKA and 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MS.M DEV MS.S BORA MS.P DEB MS.N DEB	MS.B BHUYAN SC, PWD
13	WP(C)/439/2014 FIXED	CHAMPAK RAVA Versus THE STATE OF ASSAM AND 6 ORS	MR.S C BISWAS MR. E AHMED MS.L HAZARIKA MS.S D CHOUDHURY	SC, HEALTH
14	WP(C)/3368/2014 FIXED	NILENDU DUTTA Versus THE ASSAM GRAMIN VIKASH BANK and 3 ORS	MR.U K NAIR MR. K R PATGIRI MR.A CHETRY MR.G R DEV MR G SARMA MR. B SARMA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA
15	WP(C)/6596/2014 FIXED	NO.8752543 NK/GD MANIK DAIMARY Versus THE UNION OF INDIA and 4 ORS	MR. K R PATGIRI MD.A HUSSAIN MR.D DAS MS. C DAS MR.M BERIA MR.K CHOUDHURY MS. C DAS MS.K M SARMA	MR.S C KEYAL MR. R K D CHOUDHURY ASSTT.S.G.I.
16	WP(C)/6002/2017 FIXED	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
17	WP(C)/4893/2019 FIXED	ABDUL AZIZ KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. P K TIWARI MR. M SARMA MR. A R GOGOI	MR. M K CHOUDHURY SC, FCSCA GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ
18	WP(C)/4179/2022 FIXED	ANSULA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED	GA, ASSAM
19	WP(C)/4599/2022 FIXED	BRAJA GOPAL SINHA Versus THE STATE BANK OF INDIA AND 5 ORS	MR. S K GHOSH MS F AHMED	MR. B J MUKHERJEE MR. H BURAGOHAIN
20	WP(C)/2958/2023 FIXED	SUSHIL KUMAR Versus THE UNION OF INDIA AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	MR. D P BORAH (R-2,3) MR U GHOSH (R-2,3) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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11)	MD. A J ATIA	22-02-2024	To	15-03-2024
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19)	MR D K MISHRA	23-02-2024	To	23-02-2024
20)	S AHMED	20-02-2024	To	24-02-2024
21)	MRS. B GOGOI	21-02-2024	To	23-02-2024
22)	MR R ISLAM	21-02-2024	To	23-02-2024
23)	MS. D GHOSH	20-02-2024	To	23-02-2024
24)	MS H BETALA	20-02-2024	To	23-02-2024
25)	MS N DEKA	20-02-2024	To	23-02-2024
26)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:15 PM

[For Thursday,22nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3193/2019 FIXED, WITH LCR	TAHIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. N HAQUE MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/6323/2019 FIXED	BHAJAN DAS @ BHAJAN BALA BAIDYAKAR Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS J BORAH MS J BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/7790/2019 FIXED	SAPIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. I CHOUDHURY MR S E M AHMADIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/4220/2020 FIXED, WITH LCR	MUSTT RAFIJAN BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. M K NEOG MR. B KUMAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/5491/2020 FIXED, WITH LCR	MOHED ALI @ MOBED ALI @ MOBOT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY MR A H AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/751/2024 FIXED	ARJUN DAS AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MR P C DEY MR BASAB DEY	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/786/2024 FIXED	AROTI DAS Versus THE UNION OF INDIA AND 5 ORS	Mr M U Ahmed MR F HAQUE	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION				
8	WP(C)/9496/2019 FIXED, WITH LCR	ARUN DAS Versus THE UNION OF INDIA AND 4 ORS.	MS. T SOM MR H DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

9	WP(C)/7194/2023 FIXED, WITH LCR	MD IBRAHIM ALI @ RUBUL Versus THE UNION OF INDIA AND 6 ORS	MS. M R DEVI	GA, ASSAM MR. R K D CHOUDHURY MR. R K D CHOUDHURY MRS. A GAYAN MRS. A GAYAN DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/365/2024 FIXED, WITH LCR	JAHAR ALI @ JAHAR ALI PRAMANIK Versus THE UNION OF INDIA AND 5 ORS	MD A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS				
11	I.A.(Civil)/3644/2019 FIXED, WITH WP(C)/6425/2017 (D/O) in WP(C)/6425/2017	DEBUL DAS Versus THE UNION OF INDIA and 6 ORS.	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	W.P.(Cri.)/11/2022 FIXED, WITH LCR 5 FILES, CASE DIARY (PHOTO COPY)	KARIM ALI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN	GA, ASSAM
WITH				
13	W.P.(Cri.)/1/2022	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 14 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN MR S ISLAM	GA, ASSAM MR. R ALI (r-8 to 15) MR. A GOYAL (R-7) MR. A CHOUDHURY (R-7) MS R OJAH (R-7) H A AHMED (r-8 to 15) MR A S SK (r-8 to 15)
WITH				
14	W.P.(Cri.)/6/2022	KADBHANU AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MS R OJAH (R6)
HEARING				
15	WP(C)/2410/2017 FIXED, WITH LCR	OSMAN ALI Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S RAHANA MR.A MATIN	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
16	WA/27/2019 FIXED, CAVT./1102/2018	SHEHNAZ BEGUM Versus THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MR. D MAZUMDAR, ADDL. AG, ASSAM MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR
17	WP(C)/329/2019 FIXED, WITH LCR	RUKIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

18	WP(C)/461/2019 FIXED, WITH LCR	RABIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/5466/2019 WITH LCR	MATIUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WA/49/2020 WITH LCR 4 FILES	MD ABUL HUSSAIN and 6 ORS Versus THE UNION OF INDIA and 2 ORS	MR. N HOQUE MR. A R SIKDAR MD. ARIF	GA, ASSAM MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./205/2018 WITH OFFICE NOTE, P.B.-2	SMT BORMOTY PANGGENG Versus THE STATE OF ARUNACHAL PRADESH AND ANR	MR. M PERTIN MR. S K DEORI MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG MS. SOMILA MR. D KAMDUK MR. K DABI	PP, A P
2	CRL.A(j)/88/2019 13 Y 5 M 12 D :WITH LCR 5 FILES, P.B.-2	UTTAM DIBRA Versus THE STATE OF ASSAM	MR. NURUL HASAN, AMICUS CURIAE	PP, ASSAM
3	CRL.A(j)/100/2019 4 Y 8 M 27 D :WITH LCR 4 FILES, P.B.-2	MONGLU CHOOTAL Versus THE STATE OF ASSAM	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
4	WITH CRL.A(j)/101/2019 4 Y 8 M 27 D :	TAKLU GHATOWAR Versus THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM
5	Crl.A./134/2022 WITH LCR 5 FILES, P.B.-2	ANUJ KR. DAS @ ANIMESH Versus STATE OF ASSAM AND ANR.	MR. K M HALOI MS. A BEGUM	MS. M BARMAN (AS LEGAL AID COUNSEL FOR R-2) PP, ASSAM
	WITH I.A.(Crl.)/348/2022 in Crl.A./134/2022	ANUJ KR. DAS @ ANIMESH Versus STATE OF ASSAM AND ANR.	MR. K M HALOI MS. A BEGUM	MS. M BARMAN (AS LEGAL AID COUNSEL FOR R-2) PP, ASSAM
6	I.A.(Crl.)/808/2023 WITH LCR 4 FILES, P.B.-2 in Crl.A./86/2023	RATAN DAS Versus THE STATE OF ASSAM AND ANR.	MR D CHAKRABORTY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	WITH Crl.A./86/2023	KANAKLATA DAS @ KANAKPRABHA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR D CHAKRABORTY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/655/2024 B/O	DIPTY PATOWARY Versus THE UNION CO-OPERATIVE BANK LTD. AND 2 ORS.	MR N RAHMAN	
ORDER (STAY VACATING)				
2	I.A.(Civil)/3519/2023 FIXED in WP(C)/6117/2023	TAIJUDDIN AHMED, Versus SAKLA M E MADRASSA,	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	MR. A ALI
	WITH WP(C)/6117/2023	SAKLA M E MADRASSA Versus THE STATE OF ASSAM AND 11 ORS.	MR. D P CHALIHA MR. A ALI MR. Y ALI S ALI	GA, ASSAM MR. T AHMED (r-11 and 12)
ADMISSION				
3	WP(C)/4353/2021 FIXED	12 NO. JIA KALAH I MSSS LIMITED Versus THE STATE OF ASSAM AND 6 ORS.	MR S KHOUND MR. K MOHAMMED	DR. B AHMED (R-7) GA, ASSAM MR. S DAS (r-7) MR M CHETIA SC, FISHERY
4	WP(C)/654/2024 FIXED	HADIA NILOFAR KHALIL Versus UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM SC, NHIDC SC, REVENUE
	WITH WP(C)/509/2024	ABU SAMAD MD KALIM ULLAH Versus UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM SC, NHIDC SC, REVENUE
	WITH WP(C)/563/2024	HADIA NILOFAR KHALIL Versus UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM SC, NHIDC SC, REVENUE
ORDERS				
7	Cont.Cas(C)/575/2023 B/O	MRS. ANITA MECH Versus MICHAEL TIMUNG	MS. K JAIN MS. U NANDA	MR. M KALITA MR. N M DAS MR. J HATIMURIA

HEARING

8	WP(C)/6653/2014 FIXED	SUKHAMAY DEY Versus THE STATE OF ASSAM AND 8 ORS	MR.A J SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.C BARUAH MR S S DEY (SC, GHC) GA, ASSAM SC, AG MR.U K NAIR MR.B GOGOI MR. R K TALUKDAR (R-7) SC, PENSION SC, FINANCE (SC, GHC) SC, I O CR1-3
9	WP(C)/605/2015 FIXED	ARUN KUMAR SINGH Versus THE INDIAN OIL CORPORATION LIMITED and 2 ORS.	MS.K DUTTA	
WITH				
10	WP(C)/6389/2014	DIPAK BARUAH Versus INDIAN OIL CORPORATION LTD. and 3 ORS	MR.B CHAKRABORTY MS.P MITRA MR.D HAZARIKA MR.S CHAKRABARTY	MR.M K CHOUDHURY SC, IOC
11	WP(C)/565/2016	ON THE DEATH OF BIREN BARMA, REPRESENTED BY SMTI. KAMLA BARMAN and ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G JALAN MR. S P DAS MR. A DEKA	GA, ASSAM MR. Y DOLOI (R- 1-3) MR. B K DAS (R-6) ADDL. AG, ASSAM
12	WP(C)/3496/2016	DEBI PRASAD AGARWALA FOGLA and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR.S P ROY MR.K RAJBONGSHI MS.B BAISHYA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA MS K BHATTACHARYYA MRA K RAI	MR.K AGARWAL(R-5) GA, ASSAM MR.B BRAHMA(R-5) MR.B DASR-5 MR.W SHARMA(R-5)
13	WP(C)/3903/2016	ARSHAD SAQUEI Versus THE STATE OF ASSAM and 6 ORS	MS. J BHUYAN MR. B SINHA MR. A K DAS	GA, ASSAM MR. R K JAIN (R - 7, 8 & 9) MS. U SAHU (R - 7, 8 & 9) SC, GDD SC, G M D A SC, P C B A
WITH				
	I.A.(Civil)/1550/2017 in WP(C)/3903/2016	ARSHAD SAQUEI Versus THE STATE OF ASSAM and 8 ORS	MSJ BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM MS.R DEKA MR.R K JAIN(R- 7,8&9) MS.U SAHU(R- 7, 8&9) SC, GDD SC, P C B A SC, G M D A
14	WP(C)/3913/2016	UPPER ASSAM WINGERS' OWNER ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.J C DAS MR.L K BORAH	GA, ASSAM MR.U RAJBANSHI SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5414/2021 FIXED	BIBEKANANDA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, HIGHER EDU
2	WP(C)/5941/2021 FIXED	MAHENDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	GA, ASSAM SC, AG MR H K DAS (SC, GHC) MR. S K MEDHI (r-2) SC, FINANCE
3	WP(C)/1493/2022 FIXED	FORCE NO. 031512769 CT/DVR JOHIRUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA	MR. S S ROY (FOR ALL RESPONDENTS) ASSTT.S.G.I.
4	WP(C)/5223/2022 FIXED	VIJAY KUMAR L AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY	GA, ASSAM SC, FINANCE
5	WP(C)/6682/2022 FIXED	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM
	WITH I.A.(Civil)/1669/2023 in WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM

6	WP(C)/1694/2023 FIXED	BIMALA MALO Versus THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG MR. P N SHARMA R-1, R-4,R-7 & R-9) MR. S K CHAKRABORTY (R-6) MR. A DEKA (R-11) MR. S BORTHAKUR (R-11) MR. S R BARUAH (R-3 & -8) MS. J DAS (R-5) SC, PF SC, FINANCE
7	WITH WP(C)/1996/2023	BIMALA MALO Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. A DEKA (R-4) MR. S BORTHAKUR (R-4) SC, REVENUE
8	WP(C)/4735/2023 FIXED	JYOTIRMOY PURKAYASTHA Versus THE UNION OF INDIA AND 4 ORS	MR. M DUTTA MS S DEV MR MONOJ ROY	MR. R K D CHOUDHURY MR. S Ali (r-4,5) MR K DAS (r-4,5) DY.S.G.I.
HEARING				
9	WP(C)/5441/2012 FIXED	SMTI USHA DAS Versus THE CHAIRMAN, ASEB and 4 ORS	MS.N PHUKAN MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	SC, A S E B
10	WP(C)/1826/2015 B/O	MUKUL KALITA Versus THE UNION OF INDIA and 6 ORS	MR.A K PURKAYASTHA MR.A DAS MR.F A HASSAN	MS.N MODI(R-3to7) MS.M CHOUDHURY(R-3to7) MR.S DUTTA(R-3to7) MR.C SHARMA(R-3to7) MR.SIDHANT DUTTAR-3to7 ASSTT.S.G.I.
11	WP(C)/2232/2023 FIXED	JADAB CHANDRA NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MS. S DEVI	SC, FOREST
12	WP(C)/3422/2023 FIXED	THE STATE TRANSPORT WORKERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MS V V THANYU	SC, TRANSPORT SC, A S T C
13	WITH WP(C)/3314/2023	JABED AKTHAR LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR H I CHOUDHURY G. GOSWAMI G UDDIN MR. P GOSWAMI P ADHIKARI MR REZABUL HOQUE	GA, ASSAM SC. TRANPORT DEPTT. SC, A S T C
14	WITH WP(C)/3790/2023	BIJOY KUMAR SINGHA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, TRANSPORT SC, A S T C
15	WITH WP(C)/4068/2023	PROTIMA DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
16	WITH WP(C)/4069/2023	RUPJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C

17	WITH WP(C)/4070/2023	RUPAM BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
18	WITH WP(C)/4071/2023	RANA GOGOI AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
19	WITH WP(C)/4072/2023	AJMIN SULTANA HAQUE AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
20	WITH WP(C)/4073/2023	MOMI BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
21	WITH WP(C)/4074/2023	BHASKAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
22	WITH WP(C)/4259/2023	RUPJYOTI RAJBONGSHI AND 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MRS. G SARMA	SC, TRANSPORT SC, TRANSPORT SC, A S T C
23	WITH WP(C)/4343/2023	RITESH KUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS A BUJARBARUAH MS N DAS	SC, TRANSPORT SC, A S T C
24	WITH WP(C)/5149/2023	DEBOJIT DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MRS. G SARMA	SC, TRANSPORT SC, A S T C
25	WITH WP(C)/5379/2023	JABED ALI AKHTAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M RAHMAN	MR P NAYAK MS. M D BORAH SC, TRANSPORT SC, A S T C

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LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR B K SINGH	12-02-2024	To	23-02-2024
6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
10)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
11)	MD. A J ATIA	22-02-2024	To	15-03-2024
12)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
13)	MR A K DAS	21-02-2024	To	01-03-2024

14)	MR I HASSAN	19-02-2024	To	23-02-2024
15)	MR. B BARMAN	22-02-2024	To	22-03-2024
16)	MR. B BARMAN	02-04-2024	To	02-04-2024
17)	MR. R P SINGH	22-02-2024	To	28-02-2024
18)	MR B PRASAD	23-02-2024	To	23-02-2024
19)	MR D K MISHRA	23-02-2024	To	23-02-2024
20)	S AHMED	20-02-2024	To	24-02-2024
21)	MRS. B GOGOI	21-02-2024	To	23-02-2024
22)	MR R ISLAM	21-02-2024	To	23-02-2024
23)	MS. D GHOSH	20-02-2024	To	23-02-2024
24)	MS H BETALA	20-02-2024	To	23-02-2024
25)	MS N DEKA	20-02-2024	To	23-02-2024
26)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,22nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 RSA/142/2009	BIJOY KR. PATOA and 2ORS Versus SUMITRA PATOA and 4ORS	A R SIKDAR N AHMED A WAHAB P UPADHYAY K GUPTA	MS.S SENAPATI MR.MD ASLAM MS.B SARMA MS.J GOGOIR-3,4and5 MR.S SENAPATI MR.U BHATTACHARYA(R-3,4&5) MR.D C C PHUKAN(R-3,4&5)
2 MACApp./5/2017	SMTI BANESHA KHATUN and 2 ORS Versus UNITED INDIA INSURANCE CO. LTD and 3 ORS	MR.K PAUL MR.D K DEY MR.J P CHAUHAN MS.R VERMA	MR.A SARMA MS.R D MOZUMDAR MR.D BARUA MS.M SONOWAL
3 CRP/30/2022 CAVT. NO.00072/022,	SUSHANTA DAS AND 3 ORS Versus ANIL KUMAR AJITSARIA AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MR. S P MOITRO MR. B D DEKA (R-1) MR. M DAS (R-1) MS. N PODDAR MR. S HAZARIKA (R-1) N CHAUDHURY (R-1) MR A BHATRA (R-1) MR A DEKA (R-1) FOR CAVEATOR
4 WITH CRP/28/2022 CAVT. NO. 00082/022,	RATAN CHANDRA MAZUMDAR Versus ANIL KUMAR AJITSARIA AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MRS. S BAYAN MR. B D DEKA (R-1) MR. M DAS (R-1) MS. N PODDAR MR. S HAZARIKA (R-1) N CHAUDHURY (R-1) MR A BHATRA (R-1) MR A DEKA (R-1) MR. S P MOITRO FOR CAVEATOR

5	WITH CRP/29/2022 CAVT. NO. 00092/022,	SWAPAN DAS Versus ANIL KUMAR AJITSARIA AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MRS. S BAYAN MR. B D DEKA (R-1) MR. M DAS (R-1) MS. N PODDAR MR. S HAZARIKA N CHAUDHURY (R-1) MR A BHATRA (R-1) MR A DEKA (R-1) MR. S P MOITRO FOR CAVEATOR
6	WITH CRP/31/2022 CAVT. NO. 00062/022,	TAPAN KUMAR DUTTA Versus ANIL KUMAR AJITSARIA AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MR. S P MOITRO MR. B D DEKA (R-1) MR. M DAS (R-1) MS. N PODDAR MR. S HAZARIKA N CHAUDHURY (R-1) MR A BHATRA (R-1) MR A DEKA (R-1) FOR CAVEATOR
<u>TOP OF THE LIST</u>				
7	RSA/168/2009 (HEARING), WITH LCR	MD. MINHAZ MANDAL and ANR Versus HAMED ALI TARAFDAR and 20 ORS	MR.A K SARMA MR.R K JAIN	MR.S SINHA MR.M HUSSAIN MR.B SINHA
8	RSA/174/2009 (HEARING), WITH LCR	SMTI. LAKHIPRIYA KALITA and 7 ORS Versus SRI CHANDRA SARMA and 6 ORS	MR. P DAS MR. U K DAS	MR.P DAS MS F AHMED MR. T ISLAM MD. A WAHED
	WITH CO/6/2011 in RSA/174/2009	SMTI LAKHIPRIYA KALITA and 7 ORS Versus GOJEN SARMA and ORS,	MR.P DAS MR.A K CHOUDHURY MR.U K DAS MR.D CHOUDHURY	MR.T ISLAM MS.F AHMED MD.A WAHED
<u>ADMISSION</u>				
9	CRP(IO)/244/2022 WITH LCR, FIXED	RUSHMAT AHMED CHOUDHURY Versus MD. ABDUL GONI AND 8 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	GA, ASSAM MS. R CHOUDHURY (R1, R2, R3) MR N RAHMAN (R1, R2, R3) SC, REVENUE
<u>BAIL HEARING</u>				
10	AB/3141/2023 FIXED	ABINASH MAHANTA @ ABINACH MAHANTA Versus THE STATE OF ASSAM	MR P S DEKA MR. A CHETRY MR. D DAS	PP, ASSAM
<u>HEARING</u>				
11	FAO/41/2019 CAVT. NO.0839/2019 PART HEARD, FIXED	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/594/2020 in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
12	WITH FAO/42/2019 CAVT. NO. 0838/2019	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG

	<p>WITH I.A.(Civil)/537/2020 in FAO/42/2019</p>	<p>ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS</p>	<p>MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG</p>	<p>MR. R BORPUJARI</p>
	<p>WITH I.A.(Civil)/2848/2022 in FAO/42/2019</p>	<p>ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS</p>	<p>MR. K N CHOUDHURY MR. N K NEOG</p>	<p>MR. N UPADHAYAY MR. R BORPUJARI</p>
13	<p>RSA/178/2012 WITH LCR</p>	<p>DHIREN DEKA and ORS, Versus LOKESWAR DEKA @ LAKHESWAR DEKA,</p>	<p>MRG P BHOWMIK MR.R P SARMAH MR.M R LASKAR MS.S SARMA(P-1to16) MRM R ADHIKARI MS.N BARMAN(P-1to16) MR.M CHIRING MR.N HASAN(P-1to16) MR.J ROY(P-1to16) MS.R HAZARIKAP-1to16 MS.S KAKATI(P-1to16) MR.S BORTHAKUR(P-1to16) MR.D C C PHUKAN</p>	<p>MR.N DEKA MR.P C DEKA MR.M CHETIA</p>
14	<p>RSA/65/2013 WITH LCR</p>	<p>SHEIKH NOOR ALAM Versus SEIKH NOOR ISLAM and 8 ORS</p>	<p>MR.A C SARMA MR.S K MEDHI MR. B D DEKA MR.B HALDAR MR.J DAS MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA</p>	<p>MR.K P SARMA MR.D MOZUMDER MR.H DAS MR.P BORAH MR.J C DAS MR.H GOGOI MS.J KAKOTI MR.L K BORAH</p>
15	<p>RSA/6/2015 CAVT. NO. 1021/2014 WITH LCR, FIXED</p>	<p>SRI OM PRAKASH KHOKOLIAand 2 ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and 3 ORS</p>	<p>MR D MAZUMDER (P-1,3) MR.G N SAHEWALLA MR.R SARMA MR. N ALAM MS.B SARMA MR.S U AHMED MR. B BARMAN (P-1,3) MRS.S S BAWARI MR.A CHETIA MR. S BISWAS MR B K BARMAN (P-1,3) MR.P K DUTTA MD.ASLAM</p>	<p>MS.D BORGHAIN(R-2) MR.P GOHAIN(R-2) MR.A IKBAL MR.S ALI MR.M ALAM FOR CAVEATOR MS.M BHUYAN(R-2)</p>
	<p>WITH MC/89/2015 in RSA/6/2015</p>	<p>SRI OM PRAKASH KHAKOLIAand 2 ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and 3 ORS</p>	<p>MR.G N SAHEWALLA MR.R SARMA MR. N ALAM MS.B SARMA MR.S U AHMED MRS.S S BAWARI MR.A CHETIA MD.ASLAM MR.P K DUTTA</p>	<p>MR.A IKBAL MR.S ALI MR.M ALAM FOR CAVEATOR</p>
16	<p>RSA/71/2015 WITH LCR, FIXED</p>	<p>ON THE DEATH OF JHARNA DAS @ JHUNU DAS HER LEGAL HEIR BAPPI RANJAN DAS (SON) Versus SANJIB BARMAN and ANR</p>	<p>MR.A M KHAN MS.S KALITA MR.S MOLLAH</p>	<p>MR.A K DUTTA(R-1&2) MR D C NATH(R-1&2) MR G BHARADWAJ (r-1,2) MR B DEORI (r-1,2)</p>
	<p>WITH MC/1058/2015 in RSA/71/2015</p>	<p>JHARNA DAS @ JHUNU DAS Versus SANJIB BARMAN and ANR</p>	<p>MR.J AHMED MR.A M KHAN MS.S KALITA MR.S MOLLAH</p>	

17	RFA/88/2016 WITH LCR	ROBINDRA PRASAD DUTTA@ ROBIN DUTTA Versus SRI MRINAL KANTA SARMA	MR.M K CHOUDHURY MR.A BARKATAKI MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ	MS. S CHAKRAVARTY MR.J DEKA MR.M K SHARMA M DUWARAH MR. K SAIKIA MR.G MISHRA MR. R BHUYAN
	WITH I.A.(Civil)/2892/2023 in RFA/88/2016	SRI MRINAL KANTA SARMA Versus ROBINDRA PRASAD DUTTA@ ROBIN DUTTA	MS. S CHAKRAVARTY	MR. M K CHOUDHURY
18	RSA/197/2016 WITH LCR, FIXED	SRI PRASANTA KUMAR SARKAR Versus SRI SUSANTA KUMAR NATH and 8 ORS	MRS. N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	MR B D DAS, R1 AND R4 MR. N GOSWAMI (R6 TO 9) MR F KHAN (R1) M. GLORY (R1) RHITUSHREE TALUKDAR (R1) Q. KIBA (R1)
	WITH I.A.(Civil)/375/2017 in RSA/197/2016	SRI PRASANTA KUMAR SARKAR Versus SRI SUSANTA KUMAR NATH and 8 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	MR.N GOSWAMI
	WITH I.A.(Civil)/1348/2021 in RSA/197/2016	SUSANTA KUMAR NATH AND 3 ORS Versus SRI PRASANTA KUMAR SARKAR AND 5 ORS	MR B D DAS MR. N GOSWAMI	MRS. P GOSWAMI MS N SAIKIA MS. L BORGHAIN
19	RSA/263/2016 CAVT. NO. 1348/2016 WITH LCR	KASHEM ALI and 9 ORS Versus AMINUR ISLAM	MR.M CHOUDHURY MR.R ALI MRM MONDAL	MR.M DUTTA MR.M H ANSARI MR.J SAIKIA FOR CAVEATOR
20	RSA/6/2017 WITH LCR, FIXED	SRI UTTAM GUPTA and 4 ORS Versus SRI BHULU DEY and 7 ORS	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	MR.R BARUAHR-1 MR.K D CHETRI(R-1)
	WITH I.A.(Civil)/86/2022 in RSA/6/2017	SRI UTTAM GUPTA and 4 ORS Versus SRI BHULU DEY and 7 ORS	MR. S K BARKATAKI MR D K NATH MS M DAS	MR. K D CHETRI
21	RSA/132/2018 WITH LCR	ABDUL HANIF AHMED and 3 ORS Versus MD ABDUL SAHED and ORS	MR. A D CHOUDHURY MS. S RASUL MS.R CHETRI	MR. H R A CHOUDHURY(Sr.Adv.)(R-1-3(i)&3(ii)) MRS. R CHOUDHURY(R-1-3(i)&3(ii)) MR. R K D CHOUDHURY(R-6)
22	CRP(IO)/198/2022 FIXED	GYASUDDIN AHMED Versus NIZAMUDDIN AHMED	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	MR. R SARMA MR. A ROY MR K KHANNA MS M DAS
23	CRP(IO)/109/2023 CAVT. NO.03042/023, WITH LCR, FIXED	M/S. HOTEL PRADEEP Versus M/S CSA SANNA VAIBHAV HOSPITALITY LLP	MR K K MAHANTA (Sr. Advocate) MR G RAHUL MR. D M NATH	MR. A PARVEZ MR C PHUKAN MR D GOGOI FOR CAVEATOR MR. S SINGHA
STAY MATTERS				
24	CRP/138/2023 CAVT. NO.09582/023, FIXED	EK SARAN BHAGAWATI SAMAJ AND ANR Versus PRATAP CHANDRA MEDHI AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	G. DAS (FOR CAVEATOR) J SHARMA (FOR CAVEATOR) MR G KAKOTI (r-2,3,4) MR. P THAKURIA (FOR CAVEATOR) MS. D KHAKHALARY (r-2,3,4) S MEDHI (FOR CAVEATOR)

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LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
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6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
10)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
11)	MD. A J ATIA	22-02-2024	To	15-03-2024
12)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
13)	MR A K DAS	21-02-2024	To	01-03-2024
14)	MR I HASSAN	19-02-2024	To	23-02-2024
15)	MR. B BARMAN	22-02-2024	To	22-03-2024
16)	MR. B BARMAN	02-04-2024	To	02-04-2024
17)	MR. R P SINGH	22-02-2024	To	28-02-2024
18)	MR B PRASAD	23-02-2024	To	23-02-2024
19)	MR D K MISHRA	23-02-2024	To	23-02-2024
20)	S AHMED	20-02-2024	To	24-02-2024
21)	MRS. B GOGOI	21-02-2024	To	23-02-2024
22)	MR R ISLAM	21-02-2024	To	23-02-2024
23)	MS. D GHOSH	20-02-2024	To	23-02-2024
24)	MS H BETALA	20-02-2024	To	23-02-2024
25)	MS N DEKA	20-02-2024	To	23-02-2024
26)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,22nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./495/2024	SHAHAB UDDIN AHMED Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED S W HUSSAIN	PP, ASSAM
MOTION				
2	Tr.P.(Crl.)/8/2024	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR. A GANGULY MR T CHHETRI	PP, ASSAM
3	Crl.Pet./39/2024 B/O	BINOY BHUSAN BHADRA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
4	AB/419/2024	FAIZUL ALI Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA MR N BARMAN	PP, ASSAM
5	AB/420/2024	ABDUL BASIT Versus THE STATE OF ASSAM	MR. R MAZUMDAR MR H BEZBARUA MR. K M HASSAN K. KALITA	PP, ASSAM
6	AB/421/2024	FIROJ ALI Versus THE STATE OF ASSAM	MR. R MAZUMDAR MR H BEZBARUA MR. K M HASSAN K. KALITA	PP, ASSAM
7	AB/426/2024	PARTHA PRATIM BORDOLOI Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM
ADMISSION				
8	Crl.Pet./1228/2019 PART-HEARD, FIXED	MUSTT. SHAHNAZ RASUL @ MANSOOR Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MD. A J ATIA G UDDIN (R2) MS J MARIYAM MS A H ATIA PP, ASSAM
9	Crl.Pet./604/2021 FIXED	KANCHAN GOEL Versus THE STATE OF ASSAM AND ANR	MR Z ALAM MR. R ALI MS. S NAZNEEN	MR. R DE (R-2) MR B SHARMA (R2) MS. D PATHAK(R-2) PP, ASSAM
10	Crl.Pet./934/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	MOHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MS S PATAR	PP, ASSAM

11	Crl.Pet./977/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED WITH I.A.(Crl.)/27/2023 in Crl.Pet./977/2022	MD.IMTIYAZ ALI Versus THE STATE OF ASSAM AND ANR	MR. A K DAS MR. M J GOGOI	MR F U BARBHUIYA (R-2) MR. R A CHOUDHURY (R-2) MS S DAS (R-2) PP, ASSAM
12	Crl.Rev.P./486/2023 WITH LCR 1 FILE(SCANNED), FIXED	MD.IMTIYAZ ALI Versus THE STATE OF ASSAM AND ANR	MR. A K DAS	MR F U BARBHUIYA PP, ASSAM
13	Crl.Pet./951/2023 FIXED	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	MR. R ALI (R-2) MR H A AHMED (R-2) PP, ASSAM
14	Crl.Pet./1113/2023 FIXED	DIPALI DAS Versus CHAITALI CHAKRABORTY AND ANR	MR. S D PURKAYASTHA MD A ISLAM MS S.S.BORA	MR. A BHATTACHARYA (R-1) MS. K MALAKAR (R-1) MR. A BHATTACHARJEE (R-1) PP, ASSAM
15	Crl.Pet./1113/2023 FIXED	IRSHAD KHAN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
BAIL HEARING (BA)				
15	Bail Appln./351/2024 WITH OFFICE NOTE, FIXED	RAMASH DOIMARY @ RAMESH DAIMARY @ RAJU DAIMARY @ RAJU @ BIJAY Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
16	Bail Appln./366/2024 FIXED	BIJAY KUMAR Versus STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING MR. S SARKAR	PP, ASSAM
17	Bail Appln./437/2024 FIXED	MRIDUL HAZARIKA Versus THE STATE OF ASSAM	MR. S SAHU MS A ROY	PP, ASSAM
BAIL HEARING				
18	AB/848/2023	ABU SIDDIQUE AND ANR Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
19	AB/4084/2023 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
20	AB/329/2024 FIXED	AHED ALI Versus THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
21	AB/347/2024 FIXED	RAKIB UDDIN AHMED @ NEELABH SOURAV Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY MR. B HUSSAIN	PP, ASSAM
22	AB/360/2024 FIXED	DILSHA MOROL AND ANR. Versus THE STATE OF ASSAM	MR. N HOQUE MD. S HUDA MR. Md. ARIF	PP, ASSAM
ORDERS				
23	I.A.(Crl.)/132/2021 AB 517/2019(D/O) in AB/517/2019	MOHIB UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	MR H R A CHOUDHURY (R-2) MR. S B LASKAR (R-2) MR. A AHMED (R-2) MS N KALITA (R-2) R BORUAH (R-2) PP, ASSAM
24	I.A.(Crl.)/827/2023 WITH LCR 4 FILES, B/O in Crl.Rev.P./8220/2023 WITH Crl.Rev.P./8220/2023 (Filing Number)	HEMEN NATH Versus THE STATE OF ASSAM AND ANR. HEMEN NATH Versus THE STATE OF ASSAM AND ANR (B)	MR. K BORUAH MR. M ALAM MR. K BORUAH	PP, ASSAM

25	I.A.(CrI.)/936/2023 WITH OFFICE NOTE, FIXED in CrI.A./43/2024 WITH CrI.A./43/2024	AJIT @ AJAY SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM
26	CrI.Pet./1168/2023 FIXED	AJIT @ AJAY SARKAR Versus THE STATE OF ASSAM AND ANR ARUN SAHANI @ ARUN KUMAR SAHANI Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR. P S BHATTACHARYYA MS J K JAISWARA J DAS	MR D GOGOI (AMICUS CURIAE R-2) PP, ASSAM PP, ASSAM
HEARING				
27	CrI.Pet./439/2022 PART-HEARD, LCR 4 FILES, FIXED	DR. JOGESH BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA MR. S BORDOLOI	PP, ASSAM
28	CrI.A./118/2010 WITH LCR 5 FILES, FIXED	BIPUL DAS, Versus STATE OF ASSAM,	MR.B C DAS MRD N BHATTACHARYA MR. U DUTTA	PP, ASSAM
29	CrI.Pet./41/2020 WITH LCR 1 FILE(SCANNED), FIXED	SHANTI KUMARI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K JAIN MR. P C SARKAR	PP, ASSAM
30	CrI.Pet./455/2020 WITH LCR 1 FILE, FIXED	GOUTAM DAS AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. D K BAIDYA MR D GOGOI	MR. S A AHMED MISS M GOGOI MS F AHMED PP, ASSAM
31	CrI.A./107/2021 WITH LCR 3 FILES, FIXED	SMTI. RUNU DEVI Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR. M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
32	WITH CrI.Rev.P./92/2020	SMT. RUNU DEVI Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. B J GHOSH MR. DILIP DEY PP, ASSAM
33	CRL.A(J)/115/2022 3 Y 7 M 23 D :WITH LCR 5 FILES	BIDYUT RAJBHAR Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM
34	I.A.(CrI.)/295/2023 WITH LCR 5 FILES, FIXED in CrI.A./127/2023 WITH CrI.A./127/2023	ARUP BORAH Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N BARMAN MR N MILI	MS. M BARMAN (LEGAL AID R-2) PP, ASSAM
35	I.A.(CrI.)/836/2023 WITH LCR 3 FILES, FIXED in CrI.A./330/2023 WITH CrI.A./330/2023	ARUP BORAH Versus THE STATE OF ASSAM AND ANR. SUMAN SHARMA @ CHUMAN KR. SHARMA Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N BARMAN MR N MILI MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH	MS. M BARMAN (LEGAL AID R-2) PP, ASSAM PP, ASSAM
36	I.A.(CrI.)/883/2023 WITH LCR 4 FILES, FIXED in CrI.A./346/2023 WITH CrI.A./346/2023	SUMAN SHARMA @ CHUMAN KR. SHARMA Versus THE STATE OF ASSAM AND ANR. MD. ABUL KALAM MAZUMDER Versus THE STATE OF ASSAM AND ANR.	MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH MR M J QUADIR MR S S ISLAM MS S AHMED A K HANNAN	MR N BARMAN (R-2) MS J BARMAN (R-2) MR B DEORI (r-2) PP, ASSAM PP, ASSAM
37	I.A.(CrI.)/929/2023 WITH LCR 1 FILE(SCANNED), FIXED	MD. ABUL KALAM MAZUMDER Versus THE STATE OF ASSAM AND ANR. MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM Versus ABUL KALAM @ ABDUL KALAM AND ANR.	MR M J QUADIR MR S S ISLAM MS S AHMED A K HANNAN MR. A K TALUKDAR MR S ISLAM	MR. B U LASKAR PP, ASSAM MR. A AHMED (R1) MR. M A CHOUDHURY (R1) PP, ASSAM (R2)

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LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR B K SINGH	12-02-2024	To	23-02-2024
6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
10)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
11)	MD. A J ATIA	22-02-2024	To	15-03-2024
12)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
13)	MR A K DAS	21-02-2024	To	01-03-2024
14)	MR I HASSAN	19-02-2024	To	23-02-2024
15)	MR. B BARMAN	22-02-2024	To	22-03-2024
16)	MR. B BARMAN	02-04-2024	To	02-04-2024
17)	MR. R P SINGH	22-02-2024	To	28-02-2024
18)	MR B PRASAD	23-02-2024	To	23-02-2024
19)	MR D K MISHRA	23-02-2024	To	23-02-2024
20)	S AHMED	20-02-2024	To	24-02-2024
21)	MRS. B GOGOI	21-02-2024	To	23-02-2024
22)	MR R ISLAM	21-02-2024	To	23-02-2024
23)	MS. D GHOSH	20-02-2024	To	23-02-2024
24)	MS H BETALA	20-02-2024	To	23-02-2024
25)	MS N DEKA	20-02-2024	To	23-02-2024
26)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,22nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
1 Bail Appln./4461/2023	ST. ROMAR KOM Versus UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
MOTION (BA)			
2 Bail Appln./496/2024	GURVINDER SINGH Versus THE UNION OF INDIA	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, NCB
3 Bail Appln./499/2024	BANJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. N I KHAN MR S K CHHETRY	PP, ASSAM
MOTION			
4 Crl.Pet./131/2024 FIXED	REJIA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MR S SARMAH	PP, ASSAM
5 Crl.Pet./198/2024	SHAHINUR RAHMAN @ SAHINUR MONDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
6 Crl.Pet./199/2024	HASEN ALI Versus THE STATE OF ASSAM	MR P K BASU MS. K DEY	PP, ASSAM
7 Crl.Pet./200/2024	ROJY AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	PP, ASSAM
8 Crl.Pet./201/2024	PRITAM SAWASHI Versus PRIYANKA GORAIT AND ANR	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
9 AB/339/2024 FIXED	SRIDHAM SARKAR AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. U S BORA MR. D GOGOI	SPECIAL PP ASSAM
10 AB/422/2024	AJGAR ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MR. S UDDIN	PP, ASSAM
11 AB/424/2024	TARUN MAHANTA Versus THE STATE OF ASSAM	MR A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	PP, ASSAM

12	AB/427/2024	ALI AMJOD @ ALI AJMOL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
13	AB/430/2024	SAHADUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MS. M KECHII	PP, ASSAM
ADMISSION				
14	Crl.Rev.P./561/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	ASHIRBAD HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS	MR J A HASSAN, Spl. P.P. PP, ASSAM
15	Crl.Pet./1246/2023 B/O	ABDUL KALAM LASKAR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. A Z AHMED MR. V A CHOWDHURY	PP, ASSAM
16	Crl.Pet./1251/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	PRASANTA RAJGURU Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. R J DAS (R-2) MRS. S SAIKIA (R-2) PP, ASSAM (R-1)
BAIL HEARING (BA)				
17	Bail Appln./3939/2023 WITH CASE RECORD(SCANNED COPY), FIXED	KAMAL MALAKAR AND ANR Versus N C B	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, NCB
18	Bail Appln./4136/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MD. MOKIM AND ANR. Versus THE UNION OF INDIA	MS. S K NARGIS MS N SULTANA	SC, NCB
19	Bail Appln./4254/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JITUMONI BARMAN @ JITU MONI BARMAN Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
20	Bail Appln./4426/2023 WITH CASE RECORD(SCANNED COPY), FIXED	PRAMOD KUMAR Versus THE STATE OF ASSAM AND ANR	MR A L MANDAL	PP, ASSAM SC, NCB
21	Bail Appln./4660/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MD MUSARAF Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
22	Bail Appln./161/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MONGAL PAUL @ MODAN PAUL Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
23	Bail Appln./284/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MANI KUMAR KAMAN Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	SC, FOREST
24	Bail Appln./329/2024 WITH OFFICE NOTE, FIXED	ABUL KASIM Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MD. A H LASKAR MR D CHUTIA MR. M R SODIAL MR. D BORA MR. N MAHAJAN	MR. B NATH (r-2) PP, ASSAM
25	Bail Appln./404/2024 FIXED	PRANJAL DAS Versus THE STATE OF ASSAM	MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
BAIL HEARING				
26	AB/2003/2023 FIXED	FAKAR UDDIN Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	PP, ASSAM
27	AB/2215/2023 FIXED	SHEIKH SHANIDUL HASSAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
28	AB/2978/2023 FIXED	JAIKHALANG HAJOWARY Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MR J A AHMED	PP, ASSAM

29	AB/3494/2023 FIXED	ATIKUR ALI Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MD B ISLAM MR. A A MONDAL MR S HUSSAIN M ISLAM S UDDIN	PP, ASSAM
30	AB/4274/2023 FIXED	MUKTAR ALI Versus THE STATE OF ASSAM	MR. P DUTTA MR P TALUKDAR	PP, ASSAM
31	AB/172/2024 WITH OFFICE NOTE, FIXED	ANUP NATH BHOWMIK Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR I A HAZARIKA	PP, ASSAM
ORDERS				
32	Crl.Pet./197/2016 WITH LCR 1 FILE(SCANNED COPY), FIXED	SMTI SUNANDA PAUL Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MR S DAS MS H AHMED MR. S A HUSSAIN MR D J HALOI MR. U S BORA B. CHETRY	MR. B DEKA(R-2) MR.A BHATTACHARYYA(R-2) MS P BARUAH(R-2) S AZIZ(R-2) PP, ASSAM MS. K TALUKDAR(R-2)
33	Crl.Pet./1054/2022 B/O	SANTUMONI BORAH @ SHANTUMONI BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
34	Crl.A./321/2023 WITH LCR 3 FILES, B/O	PRANJAL BORA @ PRANJAL DEEP BORA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/788/2023 in CrI.A./321/2023	PRANJAL BORA @ PRANJAL DEEP BORA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
35	I.A.(Crl.)/174/2024 in CrI.Rev.P./1355/2024	ABDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
	WITH Crl.Rev.P./1355/2024 (Filing Number)	ABDUR RAHMAN Versus THE STATE OF ASSAM AND ANR (F)	MR. A Y CHOUDHURY	
36	I.A.(Crl.)/176/2024 in CrI.Rev.P./1258/2024	MADHU RAM DEKA Versus THE STATE OF ASSAM AND ANR.	MS.TWINKLE SARMA MR S PARASHAR	PP, ASSAM
	WITH Crl.Rev.P./1258/2024 (Filing Number)	MADHU RAM DEKA Versus THE STATE OF ASSAM AND ANR (E)	MR S PARASHAR	
HEARING				
37	Crl.Pet./421/2022 (AS FIRST ITEM), LCR 1 FILE(SCANNED COPY), FIXED	ABDUL KARIM Versus THE STATE OF ASSAM	MR Z KAMAR MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	MR. P N GOSWAMI PP, ASSAM
38	Crl.A./8/2012 WITH LCR 4 FILES, FIXED	KEBEJII NGROUPUNI AND ANR. Versus THE STATE OF ASSAM	MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY	PP, ASSAM
39	CRL.A(j)/55/2020 6 Y 9 M 24 D :WITH LCR 4 FILES, P.B.-1	DHANJIT HARIJAN Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
40	CRL.A(j)/90/2020 WITH LCR 5 FILES, P.B.-1	KALICHARAN GOWALA Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM

41	CRL.A(J)/95/2020 5 Y 6 M 12 D :WITH LCR 5 FILES, P.B.-1	PAPU DAS Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE MR D K NATH	MR. P SAIKIA (r-2)(AS LEGAL AID COUNSEL FOR R-2) PP, ASSAM
42	Cri.A./185/2020 3 Y 7 M 26 D :WITH LCR 4 FILES, FIXED	BIJOY BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MR J KALITA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR B K SINGH	12-02-2024	To	23-02-2024
6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
10)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
11)	MD. A J ATIA	22-02-2024	To	15-03-2024
12)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
13)	MR A K DAS	21-02-2024	To	01-03-2024
14)	MR I HASSAN	19-02-2024	To	23-02-2024
15)	MR. B BARMAN	22-02-2024	To	22-03-2024
16)	MR. B BARMAN	02-04-2024	To	02-04-2024
17)	MR. R P SINGH	22-02-2024	To	28-02-2024
18)	MR B PRASAD	23-02-2024	To	23-02-2024
19)	MR D K MISHRA	23-02-2024	To	23-02-2024
20)	S AHMED	20-02-2024	To	24-02-2024
21)	MRS. B GOGOI	21-02-2024	To	23-02-2024
22)	MR R ISLAM	21-02-2024	To	23-02-2024
23)	MS. D GHOSH	20-02-2024	To	23-02-2024
24)	MS H BETALA	20-02-2024	To	23-02-2024
25)	MS N DEKA	20-02-2024	To	23-02-2024
26)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,22nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6035/2018 FIXED	M/S. SWAGAT SUPER SPECIALITY SURGICAL INSTITUTE AND HOSPITAL AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A KALITA	GA, ASSAM
2	WP(C)/1498/2022 FIXED	LAIPULI SAMABAI SAMITY LTD AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R BORUAH	GA, ASSAM
3	WP(C)/3271/2022 FIXED	JAYDEEP GOALA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, FOREST
4	WITH WP(C)/3295/2022	JAYDEEP GOALA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, FOREST
5	WP(C)/4234/2022 FIXED, WITH WP(C)/3205/2021 (D/O)	M/S B B ELECTRICALS Versus THE UNION OF INDIA AND 3 ORS	MS. M BORAH P. SWARGIARY	MR. K K PARASAR ASSTT.S.G.I.
6	WITH WP(C)/986/2023	M/S B B ELECTRICALS Versus UNION OF INDIA AND 3 ORS.	MS. M BORAH S KALITA	DY.S.G.I.
7	Arb.P./42/2023 FIXED	MANJUNATHA. M, Versus M/S UPASANA ENTERPRISES AND 2 ORS.	MR. P N CHOUDHURY MS. S SHARMA	MR. R SHARMA (R-2,3) MR. P P DUTTA (R-2) MR E AHMED (R-2,3) MS P SARMA (R-2,3) MS. P P DAS (R-2,3) MISS R A CHOUDHURY (R-3)
8	WP(C)/1000/2023 B/O	AJNUR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. A GANGULY MS. M ROY MR T CHHETRI	SC, P AND R.D. GA, ASSAM SC, BTC

9	WP(C)/4297/2023 FIXED	SUBHASHIS CHAKRABARTY Versus THE UNION OF INDIA AND 3 ORS	MR. N N B CHOUDHURY MR. M DEWAN	MR. K GOGOI DY.S.G.I.
10	WP(C)/5972/2023 FIXED	M/S SKY ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS MS. R HUSSAIN	SC, BTC SC, WPT AND BC SC, FINANCE
	WITH			
11	WP(C)/6223/2023	M/S NARZARY ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	MS. P DAS	SC, BTC SC, WPT AND BC SC, FINANCE
12	WP(C)/6214/2023 FIXED	M/S DEEPAK AND CO. AND ANR Versus UNION OF INDIA AND 4 ORS	MS. B CHOWDHURY	MR G N SAHEWALLA (r-3,4,5) MS N K DEVI (r-3,4,5) MR N ANIX SINGH (r-3,4,5) MR H GUPTA MR M SAHEWALLA (r-3,4,5) MS T J SAHEWALLA (r-3,4,5) DY.S.G.I. SC, I R C T C
13	WP(C)/6269/2023 FIXED	AJIBOR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. A ROSHID MS. T BEGUM	SC, P AND R.D. GA, ASSAM
	WITH			
14	WP(C)/7496/2023	AJIBOR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. P HAZARIKA MR. T R SARMA MR. H S BORAH MR. A K ROY	SC, P AND R.D. GA, ASSAM
	WITH			
15	WP(C)/285/2024	AMZAD MONDAL Versus THE STATE OF ASSAM AND 7 ORS	MR. S U AHMED MR A HAWARI	SC, P AND R.D. GA, ASSAM
		<u>BAIL HEARING</u>		
16	AB/4341/2023	MD JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
		<u>HEARING</u>		
17	WP(C)/4139/2014 FIXED	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
	WITH			
18	WP(C)/4140/2014	GEMIMI DISTRILLERIES TRIPURA PVT LTD. Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
	WITH			
19	WP(C)/5903/2014	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS,	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, ESIC
20	WP(C)/6015/2015 FIXED	M/S. SONARIE TEA CO. PVT. LTD. and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE	GA, ASSAM
	WITH			
21	WP(C)/1470/2020	SONARIE TEA COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. M DAS MR. A DAS	GA, ASSAM SC, PWD SC, REVENUE

22	WP(C)/7788/2015 FIXED	GROB TEA COMPANY and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.R HAZARIKA MR.N HASAN MR.J ROY MR.A HASAN MR.C CHAKRABORTY MS.S KAKATI MR.S BORTHAKUR	GA, ASSAM MR.P KALITA(R-2) MRS.A BHATTACHARYYAR- 2
	WITH I.A./830/2016 in WP(C)/7788/2015	GROB TEA COMPANY and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.R HAZARIKA MR.N HASAN MR.J ROY MR.A HASAN MS.S KAKATI MR.S BORTHAKUR MR.C CHAKRABORTY	GA, ASSAM
23	WP(C)/2931/2017	MAHANANDA DAS Versus THE STATE OF ASSAM and 7 ORS.	MR.M HUSSAIN MR.N H BARBHUIYA	GA, ASSAM
24	WP(C)/4120/2017	SILVER DROP FOOD and BEVERAGES P LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K KEJRIWAL	GA, ASSAM C.G.C. SC, APDCL MRS.A DASS ASSTT.S.G.I.
	WITH WP(C)/4113/2017	M/S. SAKSHI AGRO BEVERAGE Versus THE STATE OF ASSAM and 5 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR B D DAS (R2) GA, ASSAM MR H K SARMA (R2) SC, APDCL MR. P N GOSWAMI MR. D NATH (R2) SC, A E R C ASSTT.S.G.I.
26	WP(C)/6512/2017	SANJIV TEA INDUSTRY PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS.	MR.B D DAS MR.P BHOWMICK MR.D SAIKIA MS.J RONGPIPI	SC, APDCL MR. P N GOSWAMI
27	WP(C)/3109/2023 FIXED	SURENDRA BORO Versus THE STATE OF ASSAM AND 6 ORS	MR G CHOUDHURY MR. N DUBEY MS P PHUKAN MS. M DAIMARY MS M N KONYAK	MR. T J MAHANTA (r-7) MR. I H LASKAR (r-7) MR. P K DEKA (r-7) MR. P DAIMARY (r-7) MR. R. KARIM (r-7) SC, BTC SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR B K SINGH	12-02-2024	To	23-02-2024
6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
10)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
11)	MD. A J ATIA	22-02-2024	To	15-03-2024
12)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
13)	MR A K DAS	21-02-2024	To	01-03-2024
14)	MR I HASSAN	19-02-2024	To	23-02-2024
15)	MR. B BARMAN	22-02-2024	To	22-03-2024
16)	MR. B BARMAN	02-04-2024	To	02-04-2024

17)	MR. R P SINGH	22-02-2024	To	28-02-2024
18)	MR B PRASAD	23-02-2024	To	23-02-2024
19)	MR D K MISHRA	23-02-2024	To	23-02-2024
20)	S AHMED	20-02-2024	To	24-02-2024
21)	MRS. B GOGOI	21-02-2024	To	23-02-2024
22)	MR R ISLAM	21-02-2024	To	23-02-2024
23)	MS. D GHOSH	20-02-2024	To	23-02-2024
24)	MS H BETALA	20-02-2024	To	23-02-2024
25)	MS N DEKA	20-02-2024	To	23-02-2024
26)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM**2:00 PM to 4:15 PM****[For Thursday,22nd February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MITALI THAKURIA****COURT NO: 22****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./493/2024	NIRHANDRA THAOSEN Versus THE STATE OF ASSAM	MR. A M BORA MR. B BORAH MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
MOTION			
2 Tr.P.(CrI.)/9/2024 B/O	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR. A GANGULY MR T CHHETRI	PP, ASSAM
3 Crl.Rev.P./64/2024	FAZLUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MD. SAFIQL ISLAM	PP, ASSAM
WITH I.A.(CrI.)/175/2024 in Crl.Rev.P./64/2024	FAZLUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MD. SAFIQL ISLAM	PP, ASSAM
4 Crl.Pet./202/2024	AMRIT GOGOI Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI MISS. M BORAH	PP, ASSAM
5 AB/425/2024	ZIAUL HOQUE PRODHANI @ ZIARUL HOQUE PRODHANI Versus THE STATE OF ASSAM	MR A HUSSAIN J U AHMED MR S A REEYAZ	PP, ASSAM
6 AB/428/2024	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. M S MONDAL	PP, ASSAM
7 AB/429/2024	JAHANGIR ALOM @ SADULLAH AND ANR. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI MD IMRAN	PP, ASSAM
8 AB/431/2024	REKIBUDDIN AHMED Versus THE STATE OF ASSAM	MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM
9 AB/432/2024	TAYAB ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD IMRAN	PP, ASSAM

ADMISSION

10	Crl.Rev.P./46/2022 WITH LCR 1 FILE(SCANNED), FIXED	MOUSUMI SAIKIA Versus THE STATE OF ASSAM AND ANR	MR DEBA KUMAR DAS	PP, ASSAM
11	Crl.Rev.P./438/2022 WITH LCR 1 FILE, FIXED	RAKIBUL HUSSAIN Versus ARIFA NASRIN	MR. R ALI H A AHMED	MR. M AHMED
12	Crl.Rev.P./255/2023 WITH LCR 1 FILE, FIXED	DHRUBAJYTOI KALITA Versus BHANITA DEKA	MR. U SAIKIA MR. S D ROY MS K DEKA	MR. R ALI MR H A AHMED DR. R HOQUE
13	Crl.Rev.P./306/2023 FIXED	BHABEN HALOI Versus JUMI BAISHYA	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY

BAIL HEARING (BA)

14	Bail Appln./4663/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SAIDUR RAHMAN @ GELA Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
15	Bail Appln./64/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SALMA JAHAN AHMED Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
16	Bail Appln./277/2024 FIXED	HEMEN BRAHMA @ LOHIT Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
17	Bail Appln./336/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAFIR UDDIN Versus THE STATE OF ASSAM	MR M H AHMED MOTIUR RAHMAN MR. NOOR KUTUB ALAM MR M RAHMAN I AMIN	PP, ASSAM
18	Bail Appln./340/2024 FIXED	FIROJ ALI Versus THE STATE OF ASSAM	MR A H AHMED	PP, ASSAM
19	Bail Appln./384/2024 FIXED	PRANJAL DAS Versus THE STATE OF ASSAM	MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM

BAIL HEARING

20	AB/3448/2023 FIXED	RUPCHAN ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
21	AB/3542/2023 FIXED	CHANA MIA Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
22	AB/4048/2023	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM	MR. P BORA MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. A CHETIA MR. M ALAM MR R HOQUE MS P DAS	PP, ASSAM
23	WITH AB/3940/2023	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM	MR. P BORA MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. A CHETIA MR. M ALAM MR R HOQUE MS. P BORAH	PP, ASSAM
24	WITH AB/3958/2023	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM	MR. P BORA MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. A CHETIA MR. M ALAM MR R HOQUE MS. P BORAH	MR. S K SINGH MR B PUSHILAL PP, ASSAM

25	AB/4051/2023 WITH CASE RECORD(SCANNED COPY), FIXED	BABLA SAIKIA Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
26	AB/4272/2023 FIXED	JAYANTA DEKA Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN S KALITA	PP, ASSAM
27	AB/179/2024 FIXED	MEHER ALI MONDAL AND 5 ORS Versus THE STATE OF ASSAM	MRS. B GOGOI S R GOGOI MS M BORAH	PP, ASSAM
ORDERS				
28	Crl.Pet./403/2019 B/O	MANSUR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR F K R AHMED MR J UDDIN MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	PP, ASSAM
29	CRL.A(J)/8/2021 3 Y 8 M 0 D :WITH LCR 4 FILES, P.B.-1 WITH CRL.A(J)/10/2021 3 Y 8 M 0 D :	RITEN GOWALA Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
30	I.A.(Crl.)/1192/2023 B/O in CrI.A./12196/2023 WITH Crl.A./12196/2023 (Filing Number)	JENSON BARLA Versus THE STATE OF ASSAM MD. HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MS. B SARMA, AMICUS CURIAE MR. T DEURI MR. D KONWAR MS A DAS MR. T DEURI	PP, ASSAM PP, ASSAM
31	I.A.(Crl.)/1241/2023 B/O in CrI.A./191/2023 WITH Crl.A./191/2023	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR. E	MR H R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
32	I.A.(Crl.)/173/2024 in CrI.Rev.P./921/2024 WITH Crl.Rev.P./921/2024 (Filing Number) WITH I.A.(Crl.)/922/2024 (Filing Number)	ABDUL HOQUE Versus THE STATE OF ASSAM AND ANR. SOFIQU L ISLAM @ SOFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR MANAB JYOTI DAS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY MR. N J DUTTA MR Z RAHMAN MR S PRODHANI MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	MR. S BISWAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM PP, ASSAM PP, ASSAM
33	Crl.Pet./30/2024 FIXED	ABDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
34	Crl.Pet./87/2024 FIXED	MANAB JYOTI DAS Versus THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
35	I.A.(Crl.)/173/2024 in CrI.Rev.P./921/2024 WITH Crl.Rev.P./921/2024 (Filing Number) WITH I.A.(Crl.)/922/2024 (Filing Number)	RATUL HUSSAIN Versus THE STATE OF ASSAM AND ANR RATUL HUSSAIN Versus THE STATE OF ASSAM AND ANR (E) RATUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. I A HAZARIKA MR. A M AHMED P. GHOSH MR. A M AHMED MR. A M AHMED	PP, ASSAM
36	I.A.(Crl.)/177/2024 in CrI.Rev.P./1255/2024	MADHU RAM DEKA Versus THE STATE OF ASSAM AND ANR	MS.TWINKLE SARMA MR S PARASHAR	PP, ASSAM

WITH
[Crl.Rev.P./1255/2024](#)
(Filing Number)

MADHU RAM DEKA
Versus
THE STATE OF ASSAM AND ANR (H)

MR S PARASHAR

HEARING

- 37 [Crl.Pet./585/2018](#)
WITH LCR 6 FILES(SCANNED) RUPAM HASNU
Versus
THE STATE OF ASSAM AND ANR. MR. N C DAS
MR. T J MAHANTA
MR. A DUTTA MR L SARMA (R2)
MR. N DUBEY (R2)
MR. K MALAKAR (R2)
PP, ASSAM
- 38 [Crl.Pet./1218/2019](#)
WITH LCR 1 FILE, FIXED MANIK UDDIN MAZUMDER
Versus
THE STATE OF ASSAM AND ANR. MR. J LASKAR
MR F Z MAZUMDER MR. D GOSWAMI
PP, ASSAM
MS P MEDHI
- 39 [CRL.A\(J\)/13/2022](#)
WITH OFFICE NOTE, LCR 1 FILE SMT. PATAI RABIDAS
Versus
THE STATE OF ASSAM MS. S KHATANIAR(AMICUS
CURIAE) PP, ASSAM
- 40 [Crl.Rev.P./305/2022](#)
WITH LCR 2 FILES, FIXED KRISHNA DAS
Versus
SMTI. HAIMYA DAS MS. P BHATTACHARYA
MR. A BORUA DR. B AHMED
MR T GOGOI MR. N HAQUE
MR. S R BARBHUIYA
MR M HUSSAIN
- 41 [Crl.A./211/2023](#)
WITH LCR 4 FILES, FIXED ABDUR ROFIQUE AND ANR.
Versus
THE STATE OF ASSAM AND ANR. MR. S K TALUKDAR
MR. J M A CHOUDHURY
MR. A B T HAQUE PP, ASSAM
- 42 [I.A.\(Crl.\)/561/2023](#)
WITH LCR 3 FILES, FIXED MOKLESUR RAHMAN
Versus
THE STATE OF ASSAM AND ANR. MR. M AHMED
MD I H LASKAR PP, ASSAM
- WITH**
[Crl.A./228/2023](#) MOKLESUR RAHMAN
Versus
THE STATE OF ASSAM AND ANR. MR. M AHMED
MD I H LASKAR PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR B K SINGH	12-02-2024	To	23-02-2024
6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
10)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
11)	MD. A J ATIA	22-02-2024	To	15-03-2024
12)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
13)	MR A K DAS	21-02-2024	To	01-03-2024
14)	MR I HASSAN	19-02-2024	To	23-02-2024
15)	MR. B BARMAN	22-02-2024	To	22-03-2024
16)	MR. B BARMAN	02-04-2024	To	02-04-2024
17)	MR. R P SINGH	22-02-2024	To	28-02-2024
18)	MR B PRASAD	23-02-2024	To	23-02-2024
19)	MR D K MISHRA	23-02-2024	To	23-02-2024
20)	S AHMED	20-02-2024	To	24-02-2024
21)	MRS. B GOGOI	21-02-2024	To	23-02-2024
22)	MR R ISLAM	21-02-2024	To	23-02-2024
23)	MS. D GHOSH	20-02-2024	To	23-02-2024
24)	MS H BETALA	20-02-2024	To	23-02-2024
25)	MS N DEKA	20-02-2024	To	23-02-2024
26)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,22nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
L.JAMIR AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/712/2022 PART-HEARD, FIXED	MINA GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, SEC. EDU.
2	WITH WP(C)/202/2022	DAMBARU DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH MS. B CHOWDHURY	SC, SEC. EDU.
3	WP(C)/7707/2017 FIXED	DR. SHANKARANANDA JHA Versus THE STATE OF ASSAM and 5 ORS.	MR.R KALITA MR.R SALOI MS.D BURAGOHAIN MRS.J M KONWAR	MR. J C GOGOI, R-4 MR. K KALITA, R-4 MR. D HANDIQUE, R-4 MR. A CHAMUAH MR. S ALI, R-4
4	WP(C)/1608/2021 FIXED	TARUN CHANDRA NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, HIGHER EDU GA, ASSAM MR. S NEOG (R-7,8) MS. S G BARUAH (R-7,8) MR. B BORGOHAIN (R-7,8) MR B SAIKIA (R-7,8)
5	WP(C)/2499/2022 FIXED, WITH WP(C)/3031/2020 (D/O)	MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A DEKA	SC, ELEM. EDU MR H R A CHOUDHURY (r-7) GA, ASSAM MR F U BARBHUIYA (R-8) MR F U BARBHUIYA (R-8) MR. H ALI (R-8) MS S DAS (r-7)
6	WP(C)/4072/2022 FIXED	UTSAB DEB Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, HIGHER EDU SC, G U
7	WP(C)/676/2023 FIXED	JYOTI BOROO Versus THE STATE OF ASSAM AND 4 ORS	MR G S UPPAL MR. K R PATGIRI MR G SARMA MR S DEKA	SC, HIGHER EDU MR. B D GOSWAMI (R-4,5) MR S BORTHAKUR (R3) MR. J M GOGOI (R-4,5) MR. D GOGOI (R3)

8	WP(C)/728/2023 FIXED	ADARSHA VIDYALAYA ABHIBHABAK SANTHA OF BARPETA DISTRICT AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, SEC. EDU. SC, CBSE
9	WP(C)/2979/2023 FIXED	OMAR ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM	GA, ASSAM MR M Z SHAH (R-6) SC, SEC. EDU.
10	WP(C)/4990/2023 FIXED	DEBOBRATA NATH AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	SC, SEC. EDU. SC, NCHAC SC, FINANCE
ORDERS				
11	Review.Pet./194/2018 FIXED, WITH WP(C)/7354/2018 (D/O)	MAMUD ALI AND 3 ORS Versus SOMSER ALI AND 6 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, ELEM. EDU MR. S B LASKAR (R6) MR. S B LASKAR (R6) MR. H A LASKAR (R6) MR. H A LASKAR (R6)
12	WITH WP(C)/7702/2018	MAMUD ALI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. D HUSSAIN MR E HUSSAIN	SC, ELEM. EDU
13	Cont.Cas(C)/29/2023 FIXED	MUSTAFA SHAMIM BARBHUIYA Versus DR. BIJOYA CHOUDHURY, IAS	MR. M KHAN MR A K DAS J. AKTAR	MR. D SAIKIA (r-2) MR S M T CHISTIE (R-2) MS. N PHUKAN (r-2) SC, SEC. EDU.
14	Cont.Cas(C)/764/2023 B/O	BIPRO BHUSAN GOSWAMI AND 8 ORS. Versus NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	
15	I.A.(Civil)/3478/2023 FIXED in WP(C)/5307/2023	DR. SUDIPTA PHUKAN Versus KAKALEE DAS AND 5 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA SC, HIGHER EDU SC, U G C
	WITH WP(C)/5307/2023	KAKALEE DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, HIGHER EDU MR. T J MAHANTA (R-5) MS. P BHATTACHARYA (R-5) MR. A BORUA (R-5) SC, U G C
16	I.A.(Civil)/3653/2023 B/O in WP(C)/5772/2023 WITH WP(C)/5772/2023	ALAL UDIN AHMED Versus MD. SAHIDUL ISLAM AND 7 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM MR. B HUSSAIN
		MD. SAHIDUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU GA, ASSAM
HEARING				
17	WP(C)/189/2018 FIXED	AJOY CHOUDHURY Versus THE STATE OF ASSAM	DR. R SARMAH MR. S TAMANG MS. M PAUL	SC, ELEM. EDU SC, SSA, MR. S SARMA

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LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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14)	MR I HASSAN	19-02-2024	To	23-02-2024
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22)	MR R ISLAM	21-02-2024	To	23-02-2024
23)	MS. D GHOSH	20-02-2024	To	23-02-2024
24)	MS H BETALA	20-02-2024	To	23-02-2024
25)	MS N DEKA	20-02-2024	To	23-02-2024
26)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,22nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 03:30 PM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./330/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
HEARING				
2	CRL.A(J)/44/2020 4 Y 6 M 17 D :PART-HEARD, OFFICE NOTE, LCR 4 FILES, P.B.-1, FIXED	SHYAMAL BARMAN Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
3	Crl.Pet./448/2021 PART-HEARD, LCR 1 FILE(SCANNED), FIXED	JAMBHEY TSERING Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. D MOZUMDER MR. P BORAH MR. T T TARA	GA, AP MR A CHOWDHURY (R-2) MS. B CHOWDHURY (R-2) MR. S DUTTA (R-2) PP, A P

LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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[For Thursday,22nd February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 MACApp./349/2013 WITH LCR, FIXED	UNION OF INDIA and ANR, Versus REKHA BHARALI and 4 ORS.	MS.M CHATTERJEE MRS. M PHUKAN MSK KALITA MS.U CHAKRABORTY SC, NF RLY	
WITH MC/805/2014 in MACApp./349/2013	UNION OF INDIA and ANR, Versus REKHA BHARALI and 4 ORS.	MS.M CHATTERJEE MRS. M PHUKAN MSK KALITA SC, NF RLY MS.U CHAKRABORTY	
2 MACApp./134/2015 WITH LCR	SRI RANJAN KUMAR DAS Versus MUSTT RAHIKON BIBI and 5 ORS	MR.P P DAS MR.R AHMED	MS.S ROY(R-6) MRD MONDAL(R- 1-5) MS.I DASR-6
WITH I.A.(Civil)/2162/2021 in MACApp./134/2015	SRI RANJAN KUMAR DAS Versus MUSTT RAHIKON BIBI and ORS	MR. P P DAS	
WITH MACApp./183/2015	RAHIKAN BIWI and 4 ORS Versus SRI RANJAN KUMAR DAS and ANR	MR.O P BHATI MRD MONDAL MR.P SARMA	MR.P P DAS(R-1) MR.S HANDIQUE(R-1) MS.S ROY(R-2) MS.A THAKURIAR-2
4 MACApp./194/2015 WITH LCR	AMIT BORO Versus THE DIVISIONAL MANAGER and 2 ORS,	MR.M ISLAM MR.A JINNA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
5 MACApp./394/2016 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD Versus MD ABUL HUSSAIN and 4 ORS	MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. N MODI (R5) MR. N ISLAM (R2, R4) MS. M BARMAN MR R B ISLAM (R2, R4) MR. M ISLAM MR. N KALITA (R5) MR. S DUTTA (R5) MR. S DUTTA (R5) MR. C SHARMA (R5) MR. M A AHMED (R2, R4)
6 MACApp./183/2017 WITH LCR	MD SAMED ALI and 3 ORS Versus NATIONAL INSURANCE CO LTD and ANR	MS B DEVI MS.I SARMA	MR. P J BARMAN MR.A DUTTA R-1 MS R TADO MRS.P M DUTTA(R-1)

7	MACApp./396/2017 CAVT. NO. 644/2017 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD Versus MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR (r-1,2,3) MR. R GOSWAMI MRS. R RONGMEI (R6) MS. K L R YANTHAN (R6) MR. A SHAKIL (r-1,2,3) FOR CAVEATOR
	WITH I.A.(Civil)/2638/2017 in MACApp./396/2017	THE ORIENTAL INSURANCE COMPANY LTD Versus MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR FOR CAVEATOR
8	MACApp./276/2018 WITH LCR	MRS MINA DAS and 2 ORS Versus SYED JAKIR DEWAN and ANR	MR. K K PARASAR MR. B CHETRI	MR. A J SAIKIA (R2) MR. U DAS (R1) MR. N UPADHAYAY MR. B KAKATI (R2) MR. B KASHYAP (R2)
	WITH I.A.(Civil)/2282/2020 in MACApp./276/2018	MINA DAS AND 2 ORS. Versus SYED JAKIR DEWAN AND ANR.	MR. K K PARASAR	MR. A J SAIKIA
9	MACApp./481/2018 WITH LCR, FIXED	SMTI RUNU DEKA and 2 ORS Versus THE NATIONAL INSURANCE CO LTD and ANR	MR. S C PANDIT	MS. R D MOZUMDAR (R1) MS. S ROY (R1) MR. D PEGU MS. C MOZUMDAR (R1) MR. S P SHARMA (R1) MS. A THAKURIA
10	MACApp./812/2018 WITH LCR, B/O	REJIYA AHMED Versus THE NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. J KALITA MR. D PEGU MR. R K SARMA	MR. K K BHATTA MR. M GOSWAMI MS JONA TALUKDAR MS R DEVI MR A DEY
11	MACApp./304/2019 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus MRS. BINDU RANI PRADHAN and 3 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MS. R KALITA MS. S DAS
12	MACApp./330/2019 WITH LCR	SMTI. PADMA BORA GOGOI AND 2 ORS. Versus STRUCK OFF	MR. K BHATTACHARJEE MR. S DAS MS B TALUKDAR	MRS. P M DUTTA (R3, R4)
13	MACApp./439/2019 WITH LCR, FIXED	KALPANA SINHA AND 4 ORS Versus M/S R.K. ROADWAYS PVT LTD AND 5 ORS	MS F N AHMED MR. N UDDIN MR M AHMED MR. M ISLAM MR A. ALI N. CHOUDHURY	MR. A DUTTA MD. A AHMED MR. R K BHATRA MS. S KHANIKAR MR S M ABDULLAH P MR D SAIKIA MR. MD S HOQUE MS. P BARUAH MR. B K DAS MD R ISLAM MR D BHUYAN MS R GANGAWAT MS M N KONYAK MRS. P M DUTTA
14	MACApp./259/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus SANJIB MALAKAR AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR S DAS MR. S ROY MR S HOQUE MR. M H LASKAR
15	MACApp./262/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus BABUL CHANDRA ROY AND 3 ORS.	MR SISHIR DUTTA MR S DAS MR. S DUTTA MR S DUTTA	MR. A J SAIKIA (r-4) MR. S ROY MR S HOQUE MR. M H LASKAR MR G S BORO (r-4)
16	MACApp./272/2021 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus SONESHWARI DEVI AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR S N KRISHNATRAYA MR R YASIN

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LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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24)	MS H BETALA	20-02-2024	To	23-02-2024
25)	MS N DEKA	20-02-2024	To	23-02-2024
26)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./500/2024	SADROY KR. DEKA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS S JAIN	
2 Bail Appln./501/2024	SADROY KR DEKA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS S JAIN	
MOTION			
3 AB/423/2024	ANIL MUCHAHARY Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
ADMISSION			
4 WP(C)/3147/2023 FIXED	SUNIRMAL BHATTACHARJEE AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR. K GOGOI DY.S.G.I. SC, HEALTH
5 WP(C)/317/2024 BY SLIP	M/S RATHOUR SERVICES AND 2 ORS Versus THE UNION OF INDIA AND ORS	MS. B CHOWDHURY	MR. K GOGOI DY.S.G.I.
WITH I.A.(Civil)/321/2024 in WP(C)/317/2024	M/S RATHOUR SERVICES AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS	MS. B CHOWDHURY	DY.S.G.I.
WITH I.A.(Civil)/369/2024 in WP(C)/317/2024	M/S RATHOUR SERVICES AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS	MS. B CHOWDHURY	DY.S.G.I.
HEARING			

6	WP(C)/4072/2015 FIXED	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.D NANDI(R- 10 to 15) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) SC, GMC ASSTT.S.G.I.(R1) MS.D D BARMAN(R-10 to 15) SC, G M D A(R6)
	WITH I.A/1357/2016 in WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) MS.D D BARMANR-10 to 15 SC, GMC SC, G M D A(R6) ASSTT.S.G.I.(R1)
7	WP(C)/1706/2016	ARUP JYOTI DAS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. P BORAH MR. D GOGOI MR. S BORTHAKUR	GA, ASSAM MR R DHAR, SC, WPT & BC SC, REVENUE
8	WP(C)/1733/2016	MS. MOMITA DAS Versus THE CHIEF SECRETARY , GOVERNMENT OF ASSAM and 5 ORS.	MR.B U LASKAR	GA, ASSAM SC, HEALTH
9	WP(C)/2577/2016	M/S PURBANACHAL CEMENTS LTD. Versus THE STATE OF ASSAM AND 3 ORS	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MRS.N BORDOLOI	SC, FINANCE & TAXATION MS.K DEVI
	WITH WP(C)/1503/2016	M/S CALCOM CEMENT INDIA LTD. Versus THE STATE OF ASSAM AND 3 ORS	MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI MR.M L GOPE	SC, FINANCE and TAXATION
11	WP(C)/2663/2016	DEWAN HAIDAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MS.M GOGOI MR.S A AHMED	MR.P P DAS(R-2) MR.S DAS(R-2) MR.S BHUYAN(R- 3&4) MR.R GOSWAMI(R-3) MR.I ALAM(R-4) MS.M SAIKIA(R-3) MR.T SK(R-4) MS.P BORTHAKURR-3 SC, TRANSPORT
12	WP(C)/2688/2016	UTTAM KUMAR SAHA Versus THE UNION OF INDIA and 12 ORS	MR.D SUR MR.J M AHMED	MR.A K SARKAR MR.U K NAIR DR.B N GOGOI(Rly.Adv.) MR.A CHETRY SC, RAILWAY
13	WP(C)/2841/2016 WITH LCR	MD. ABDUL MANNAN CHAUDHURY and 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR. D BORAH MR B TAID MR. P J DUTTA	GA, ASSAM MD. A J ATIA (R6) MR. A K TALUKDAR (R6) MR. S ISLAM (R6) MR J UDDIN (R6) MS. J MARIYAM (R6)
14	WP(C)/4124/2016 CAVT. NO. 874/16	SMTI. SAMSUN NEHAR LASKAR Versus THE STATE OF ASSAM AND 15 ORS	DR.B AHMED MRH I CHOUDHURY MR.D DAS MD.GIASH UDDIN	GA, ASSAM MR.Z ALAM FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR B K SINGH	12-02-2024	To	23-02-2024
6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
10)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
11)	MD. A J ATIA	22-02-2024	To	15-03-2024
12)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
13)	MR A K DAS	21-02-2024	To	01-03-2024
14)	MR I HASSAN	19-02-2024	To	23-02-2024
15)	MR. B BARMAN	22-02-2024	To	22-03-2024
16)	MR. B BARMAN	02-04-2024	To	02-04-2024
17)	MR. R P SINGH	22-02-2024	To	28-02-2024
18)	MR B PRASAD	23-02-2024	To	23-02-2024
19)	MR D K MISHRA	23-02-2024	To	23-02-2024
20)	S AHMED	20-02-2024	To	24-02-2024
21)	MRS. B GOGOI	21-02-2024	To	23-02-2024
22)	MR R ISLAM	21-02-2024	To	23-02-2024
23)	MS. D GHOSH	20-02-2024	To	23-02-2024
24)	MS H BETALA	20-02-2024	To	23-02-2024
25)	MS N DEKA	20-02-2024	To	23-02-2024
26)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR THURSDAY THE 22ND DAY OF FEBRUARY, 2024]

BEFORE

HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA

[COURT NO: 24]

[AT 3:30 P.M.]

JUDGMENT

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AFTER RISING OF THE SPECIAL DIVISION BENCH]**

1	CRL.PET. 2/2021	MISS IMTIONENLA WALLING VERSUS THE STATE OF NAGALAND AND ANR	PFOSEKHO PFOTTE D GOGOI	GOVT ADV BL
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